

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:93
ANSWERED ON:17.08.2007
IMPLEMENTATION OF PMGSY
Verma Shri Ravi Prakash

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of road-works sanctioned under the Pradhan Mantri Gramin Sadak Yojana in each State in the last three years;
- (b) whether there is any obstacle in the smooth implementation of the said scheme; and
- (c) if so, the details thereof and the steps taken by the Government to overcome the obstacles?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) to (c) A statement is laid on the Table of the House.

Statement referred in reply to parts (a) to (c) of the Lok Sabha Starred Question No.93 due for reply on 17.8.2007

A statement indicating number of road works sanctioned under the Pradhan Mantri Gram Sadak Yojana in each State from the year 2004-05 to 2006-07 (including the current year) is annexed.

Rural Roads being a State subject, projects are executed by the State Governments through their agencies. Some of the major constraints affecting the pace of implementation of PMGSY are as under:-

Inadequate institutional capacity for programme implementation.

Inadequate contracting capacity for execution of projects.

Non availability of critical construction materials.

Non availability of land.

Delay in obtaining regulatory clearances including clearance under Forest (Conservation) Act 1980.

Security related problems.

Some of the measures taken to accelerate the pace of implementation of the programme are:-

Enhanced allocation of funds.

Training and capacity building of the implementing agencies.

Provision of interest free advance to the contractors for acquisition of machinery and equipment.

Amendment to the Standard Bidding Document & package sizes from Rs 50 lakh-Rs 2 crore & 2 crore-Rs. 10 crore allowed with differential qualification criteria to enable more contractors to participate.

Flexibility given to States to float packages above Rs. 10 crore to induce participation by big contractors

Permitting joint ventures between big and small contractors.

Performance incentive for timely completion introduced in September 2006 through higher weightage in qualification assessment in future.

Augmentation of a number of programme implementing units in States and strengthening of State Rural Roads Development Agencies.

Regular monitoring and review of performance of States where the implementation is lagging behind schedule with a view to

augmenting their programme management capacity.

Deployment of Central agencies in Bihar and in Tripura.